

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal the 26th July, 2014

No. HCM/A-24/80-Estt(V)(Pt)/ 11582 It is hereby informed to all those who applied for recruitment to the post of Computer Operator in response to this Registry's Advertisement No. HCM/A-24/80-Estt. (V)/11027-34 dated 29.10.2013 that the Speed Test and Skill Test, will be held on 17th and 18th August, 2014 at the High Court Complex, Mantripukhri, Imphal.

The Schedule (Date and Time) of the Examination will be mentioned in the Admit Cards and may collect the same from the office in person during the office hours from 4th August 2014 to 11th August 2014.

By order etc.

Sd/-

(M.C. TIKEN)

DEPUTY REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR

Endt. No. HCM/A-24/80-Estt(V)(Pt)/11582 99 Imphal the 26th August, 2014
Copy to :

1. The Registrar, High Court of Manipur.
2. The Joint Registrar (Judl. & Bench), High court of Manipur.
3. The Joint Registrar (Admn/PM & P), High Court of Manipur.
4. The Deputy Registrar (Judl), High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. All Assistant Registrars/Senior Grade Stenographers, High Court of Manipur.
7. The Lib-cum-Research Officer, High Court of Manipur.
8. The Director, Doordarshan Kendra, Imphal.
- for favour of wide announcement in the news items.
9. The Director, information & Public Relations, Imphal – with one spare copy for favour of wide publicity in the news item.
10. The private Secretaries to the Hon'ble Judge, High court of Manipur.
11. The Assistant News Editor, AIR, Imphal – for favour of wide announcement in the news item.
12. The News Editor, ISTV, Imphal – for favour of wide announcement in the news item.
13. All Superintendents/ Stamp Reporter/ Court officers, High court of Manipur.
14. The Editor : 1. The Sangai Express (Eng) 2. Poknapham (Manipuri)
- with a request to publish the above Notification in the esteemed daily for 2(two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
15. The P.A. to Registrar General, High Court of Manipur.
16. Notice Board/Guard File/Order Book.
17. Concerned File.


(M.C. TIKEN)

DEPUTY REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR